

would give a big boost to sport across the country and raise the standard of Indian sports to international level. Those managing sports activities in the country including the President of the National Olympic Committee do not have any sports background whatsoever and this explains the reasons for the mismanagement of sports in the country. In this regard, I would like to say that the matters concerning sports should be taken up for discussion ... (*Interruptions*)

**SHRI SURYA NARAYAN YADAV** (Sahasra): Mr. Deputy Speaker, Sir, I would like to draw the attention of the House towards the plight of the poor in this sprawling metropolis of Delhi. About one or one and a half months back some labourers from Bihar were doing the work of loading and unloading at the Railway Cement Shedding at Shadurbasti, and were staying in the nearby Jhuggi clusters. Some personnel from the C.R.P.F. and Delhi Police set on fire their Juggis and made away with their household items. I wrote letters in this regard to both the Hon. Prime Minister and the hon. Minister of Home Affairs, but no action has been taken on it so far. The Hindi daily 'Rashtriya Sahara' and another monthly magazine have published complete details about this gory incident. The Government has neither taken any legal action against the culprits nor has it initiated any relief work. I urge the hon. Prime Minister and the hon. Minister of Home Affairs to take stringent action against the guilty officials and provide relief to the hapless labourers... (*Interruptions*)

[*English*]

**SHRI RUPCHAND PAL**: Sir, the jute mills strike in West Bengal is entering the 44th day today. When the Members of Parliament had gone and met the Prime Minister, he had given an assurance that

you do everything and intervene to settle the dispute between the workers and the jute mills. The West Bengal Government has done everything still no settlement could be arrived at. More than two lakh workers in West Bengal are suffering. It is an important industry. It is a very important foreign exchange earner but the Government of India has not done anything in spite of their assurance. (*Interruptions*)

**SHRI SUDARSAN RAY CHAUDHURY** (Serampore): Sir, I went to the Prime Minister myself in the middle of January. I asked for his intervention. The Prime Minister assured me as well as Mr. Gurdas Dasgupta, Member of Rajya Sabha that within two or three days, the matter will be look into. You first try to locate Mr. Ashok Gehlot and necessary steps will be taken. Unfortunately, 44 days have gone by but nothing has come out. (*Interruptions*) Shri Hannan Mollah has raised the matter in the Question Hour. The jute industry is an important foreign exchange earner industry. (*Interruptions*)

**SHRI BASU DEB ACHARIA** (Bankura): You direct the Textiles Minister to make a statement on this or you allow a Calling Attention on this. It is a serious matter. Their lives are at stake. The Government should come out with a statement.

*At this Stage, Shri Sudarshan Ray Chaudhuri and some other hon. Members came and stood on the Floor near the Table*

**MR. DEPUTY SPEAKER**: Does the rule permit that the Minister should respond on the spot? It is impossible. You can bring this matter on the Floor of the House either under Calling Attention or under some other rule. Then the Government will take action. But you cannot expect the Government to respond on the spot. Kindly resume your seats.

(*Interruptions*)

SHRI BASU DEB ACHARIA: You allow it under Calling Attention tomorrow.

MR. DEPUTY SPEAKER: You can make use of the Rules of Procedure.

SHRI BASU DEB ACHARIA: We have already given a notice.

MR. DEPUTY SPEAKER: Zero Hour is meant to raise extraordinary matters which have occurred after 10 A.M. and before 11 A.M. on the way to Parliament. Such matters can be raised.

SHRI BASU DEB ACHARIA: We have given notices several times, but the Government has not responded.

SHRI RUPCHAND PAL: The Government is doing nothing.

SHRI BASU DEB ACHARIA: We want the Minister of Textiles to come here make a statement. (*Interruptions*)

SHRI ANIL BASU (Arambagh): The Textile Minister has assured that some action will be taken, but nothing has been done. (*Interruptions*)

MR. DEPUTY SPEAKER: My information is that you have given a notice for Calling Attention; and your Calling Attention is under consideration by the Speaker.

(*Interruptions*)

SHRI MANORANJAN BHAKTA: This is an important issue. Two lakh workers

are on strike. The strike has been going on for the last 45 days. The Government is silent over the matter. This is not good. (*Interruptions*)

MR. DEPUTY SPEAKER: Your Calling Attention is under consideration by the hon. Speaker. Therefore, you will be given a chance to discuss it on the front of the House.

(*Interruptions*)

SHRI NIRAMAL KANTI CHATTERJEE: The strike of 45 days is not a matter which can be dealt with calmly. We waited patiently. We want the Government of India to intervene; we want some assurance from the Government. (*Interruptions*)

SHRI BASU DEB ACHARIA: The Minister can make a statement. Two lakh workers are on strike. The issue of 40 lakh jute gorgers is at stake. (*Interruptions*)

SHRI RANGARAJAN KUMARAMAN-GALAM: To allow Calling Attention is the prerogative of the hon. Speaker. Let us go to the Chamber of the hon. Speaker and discuss with him. (*Interruptions*)

SHRI BASU DEB ACHARIA: In protest we walk out of the House.

*At this stage, Shri Basu Deb Acharia and some other hon. Members left the House.*

(*Interruptions*)

MR. DEPUTY SPEAKER: Papers to be laid on the Table.